## **Declaration of Assets and Liabilities**

I, ARVIND KOMAR II, son/daughter/wife of LATE- NARESH RAM aged 41 years, belonging to BIHAR LEGITSLATIVE ASSEMBLY service and presently working as ... OFFICE ATTENDENT (GARDENER) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets A.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	CHEME (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000	2000	-	1	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	13000 (381Ac)	1			
(iii)	Bonds, Debentures and Shares in companies	24000 NSE	-		-	
		378 20 20 20 20 20				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	_	_	
(v)	Motor Vehicles (details of make, etc.)	BIKE- BROICD 1912	-			_
(vi)	Jewellery (give details of	(COOD)				
	weight and value)	(SING) 508 N	<u> </u>			
(vii)	Other assets, such as values of claims / interests	yes .	-	painte en ca	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the अरविन्द् कुमा( employee.

**Details of Immovable assets** В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated]  Description	Self	Spouse Name (%)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.			The second secon	Name	Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	680SGA PUNPON (PATNA) E-300pTO	-	— 1967 —	o
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		_	_	3 4 1 2
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	-	-	1		
(iv)	- Current Market value  Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-			
(v)	Others (such as interest in property)	-		-	- (a talent	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI	750,000	
	(ii) Loans from financial institutions	<del>-</del> 1		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water.			
	(c) dues to departments dealing with supply of electricity			

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	(4)			
	(d) dues to departments	T		107 to 10 10 10 10 10 10 10 10 10 10 10 10 10
			_	The last of the last
	(e) dues to departments dealing with government			
	Land holicant			<b>2000年</b> [10] [10]
	(f) Other dues, if any			90 - 7
(b)				
	(i) Income Tax including			
	surcharge [Also indicate the assessment year upto			180000000000000000000000000000000000000
				10-
	The diversion has			BTUPK2371L
	- TOURILL WILLIAM POR / DAALL			-CHIL
	indicate the assessment year upto which Wealth			
1	- ax return filed 1		1	
	(III) Sales Tay (Only)			26 L
	ouse of proprietary			101 160 (c. 45)
1	Jusiness			
	iv) Property Tax	56-149 (77.19)		

## Personal Detail

GPF/CPF/PRAN	No. :-
Gender	110135365419
Date of Birth	:- (M/F)
	2 1 0 2 1 9 0 -
Class/Group	:- [DD/MM/YYYY
Cadre	:- (A/B/C)
	(Full Name e.g. B.A.SBihar Administrative Service,
Home District	B.S.S Bihar Secretariat Service etc.)
	PATNA
and E	ellef. details are true to the best of my

Signature ARVIND KUMAR

Name of Employee: ARV. IND ..... KUMAR II

Designation: DEFICE ATTENDENT (GARDENCE)

Department: BIHAR LEGISLATIVE ... ASSEMBLY (CARETAKER SECTION)

Note:

Place: PATMA

Date: 07 | 02 | 2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

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